

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1643
TO BE ANSWERED ON: 03.08.2023

Pending projects of Telangana

1643. DR. K. LAXMAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the project proposals from the State of Telangana which are pending before the Ministry for grant of environmental clearance;
- (b) the details of each of the pending projects along with the time of its pendency;
- (c) the details of various stages of clearance of each project, project-wise; and
- (d) the reasons for the pendency of projects and the time by when the pending project proposals are likely to be cleared?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) As per information retrieved from PARIVESH Portal on 28.07.2023, total two proposals of Telangana are under different stages of consideration at the central level for grant of the Environmental clearance as per the provisions of the Environment Impact Assessment (EIA) Notification, 2006, as amended.

One project related to Palamuru Rangareddy Lift Irrigation Scheme in Districts of Mahbubnagar, Rangareddy & Nalgonda, Telangana by M/s Irrigation and CAD Department, Government of Telangana was submitted on 24.08.2022 initially and was, thereafter, was finally considered by the EAC in its meeting held on 24.07.2023 after submission of all additional details by the project proponent.

The second project regarding expansion of Medapalli Opencast Project by M/s Thomarappara Bricks & Metals was considered under the violation category after the submission of proposal on 21.02.2023. As per the condition recommended by EAC, the project proponent has submitted the requisite Bank Guarantee on 26.07.2023 for further processing of the matter.

As per the provisions laid down in the EIA Notification, 2006, as amended, the proposals are appraised by the Expert Appraisal Committee (EAC), followed by consideration of recommendation of EAC by the Ministry for approval.
